## **National Company Law Tribunal**

## **Allahabad Bench**

CPNO. (IB) 107/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.11.2017

NAME OF THE COMPANY: CUte chemicals Vs. Uniworld Sugars Put Ltd (USPL)
SECTION OF THE COMPANIES ACT/1 & B CODE: 9 of ISB code of 2016

SI. NO.	Name	<b>Designation</b>	Representation	Signature
<u>1.</u>	Monica Nanda	PCS	Respondent	1 only
<u>2.</u>	Sanjay Tyrnig	Dice.	Roep.	DCIX

## C.P.No. (IB) 107/ALD/2017

Miss Monica Nanda along with Sanjay Tapriya, Director of the Company.

Today, the petitioner counsel is not available, he is expected to file a rejoinder. Hence, one more opportunity is granted to file the Rejoinder.

The matter be listed on 7th December, 2017.

Date: 29/11/2017

Typed by **Jyoti** 

(Stenographer)

H.P. Chaturvedi, Member(Judicial)